



HIGH COURT OF TRIPURA
AGARTALA

F.40(21)-HCT/BENCH/REGISTRY/2013-21/1649

Dated, Agartala, the 17th February, 2021

ORDER

Hon'ble Chief Justice has been pleased to order that henceforth, during filing of any case before the High Court of Tripura which contains multiple first parties (petitioners/appellants), *the age of all the first parties be mandatorily mentioned* in the Memo of Filing.

It is further directed that henceforth, in the Filing Slip-cum-First Party Profile (Petitioner/Appellant) and in the One Party Profile (Opposite Party/Respondent), the advocates for the concerned parties who have registered with the CIS must mention their **Unique Advocate Code** besides their names.

This is issued with immediate effect.

By Order,

Sd/-

(S. Saha)

Dy. Registrar (Judl.) cum CPC

F.40(21)-HCT/BENCH/REGISTRY/2013-21/1650-75

Dated, Agartala, the 17th February, 2021

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship.
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship.
5. The Secretary, High Court Bar Association, Agartala. **He is requested to circulate this Order among all the members of High Court Bar Association.**

6. The Secretary, Tripura Bar Association, Agartala. **He is requested to circulate this Order among all the members of Tripura Bar Association.**
7. The Advocate General, State of Tripura, Agartala.
8. The Assistant Solicitor General, Government of India, High Court of Tripura, Agartala.
9. The Public Prosecutor, High Court of Tripura, Agartala.
10. The Government Advocate, High Court of Tripura, Agartala.
11. The Registrar General, High Court of Tripura.
12. The Registrar (Vigilance), High Court of Tripura for information.
13. The Registrar (Judicial), High Court of Tripura for information.
14. The Registrar (Admn. P & M), High Court of Tripura for information.
15. The Joint Registrar, High Court of Tripura for information.
16. All the Deputy Registrars, High Court of Tripura, Agartala.
17. The Chief Librarian, High Court of Tripura, Agartala.
18. All the Private Secretaries/Personal Assistants to the Hon'ble Chief Justice and the Hon'ble Judges of the High Court of Tripura.
19. All Assistant Registrars of the High Court of Tripura.
20. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the website of the High Court of Tripura.**
21. All the Superintendent(s), High Court of Tripura, Agartala.
22. The Sr. Grade Translator cum I/C Paper Book Section, High Court of Tripura, Agartala.
23. The Court Master(s), High Court of Tripura, Agartala.
24. The Bench Clerk(s), High Court of Tripura, Agartala.
25. NOTICE BOARD of the Court House.
26. ORDER FILE.

17.02.2024

Dy. Registrar (Judl.) cum CPC